

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. †457
TO BE ANSWERED ON 01.12.2015

†457. BEGGARY

SHRIMATI NEELAM SONKER:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of beggars in the country, State-wise;
- (b) the number of physically fit, disabled and drug addicted beggars, out of the total number of beggars;
- (c) whether any gang of beggars is operating in metro cities forcing small children into begging through kidnapping them or amputation of their limbs and if so, the details thereof and the reaction of the Government thereto;
- (d) whether the Government has initiated any action to ascertain the reasons for the increasing number of beggars in the country and to check this tendency and if so, the details thereof;
- (e) whether the Government has formulated any policy to bring physically fit beggars into mainstream; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) & (b): As per the State-wise Census 2011 details furnished by the Office of Registrar General & Census Commissioner, India, the number of Beggars, Vagrants etc. in India as follows:

- i. Total Beggars, Vagrants etc. -413670
- ii. Total Disabled Beggars, Vagrants etc.- 70506

The State-wise details are enclosed as Annexure-I and Annexure-II respectively.

No authentic data about Drug Addicted Beggars is available in the Ministry.

(c): No such information is available in the Ministry.

(d) to (f): The States are responsible for taking necessary preventive and rehabilitative steps. As per available information, 20 States and 2 Union Territories have either enacted their own Anti-Beggary Legislation or adopted legislations enacted by other States/UTs. Presently, there is no scheme of the Central Government on Beggary. National Consultation Meeting were held with the representatives of Central/State Governments, NGOs, Institutes and Individual Experts in the field of Beggary to discuss the issues related to Beggary. In these meetings, it was inter-alia, recommended to explore the feasibility of framing a Central Scheme for rehabilitation of Beggars.

Total Beggars, Vagrants etc : Census-2011

India/State/Ut	Persons	Males	Females
1	2	3	4
INDIA	413670	221673	191997
JAMMU & KASHMIR	4134	2550	1584
HIMACHAL PRADESH	809	504	305
PUNJAB	7939	5197	2742
CHANDIGARH	121	87	34
UTTARAKHAND	3320	2374	946
HARYANA	8682	6504	2178
NCT OF DELHI	2187	1343	844
RAJASTHAN	25853	15271	10582
UTTAR PRADESH	65835	41859	23976
BIHAR	29723	14842	14881
SIKKIM	68	46	22
ARUNACHAL PRADESH	114	59	55
NAGALAND	124	65	59
MANIPUR	263	117	146
MIZORAM	53	33	20
TRIPURA	1490	607	883
MEGHALAYA	396	172	224
ASSAM	22116	7269	14847
WEST BENGAL	81244	33086	48158
JHARKHAND	10819	5522	5297
ODISHA	17965	9981	7984
CHHATTISGARH	10198	4995	5203
MADHYA PRADESH	28695	17506	11189
GUJARAT	13445	8549	4896
DAMAN & DIU	22	15	7
DADRA & NAGAR HAVELI	19	7	12
MAHARASHTRA	24307	14020	10287
ANDHRA PRADESH	30218	16264	13954
KARNATAKA	12270	6436	5834
GOA	247	131	116
LAKSHADWEEP	2	0	2
KERALA	4023	2397	1626
TAMIL NADU	6814	3789	3025
PUDUCHERRY	99	54	45
A & N ISLANDS	56	22	34

ANNEX-II**Total Disabled Beggars, Vagrants etc. : Census 2011**

Aea Name	Persons	Male	Female
	2	3	4
INDIA	70506	43141	27365
State - JAMMU & KASHMIR (01)	834	603	231
State - HIMACHAL PRADESH (02)	148	112	36
State - PUNJAB (03)	1296	825	471
State - CHANDIGARH (04)	33	28	5
State - UTTARAKHAND (05)	551	385	166
State - HARYANA (06)	825	606	219
State - NCT OF DELHI (07)	588	407	181
State - RAJASTHAN (08)	2331	1588	743
State - UTTAR PRADESH (09)	6003	4220	1783
State - BIHAR (10)	5276	3399	1877
State - SIKKIM (11)	39	22	17
State - ARUNACHAL PRADESH (12)	10	7	3
State - NAGALAND (13)	42	26	16
State - MANIPUR (14)	69	44	25
State - MIZORAM (15)	20	15	5
State - TRIPURA (16)	147	78	69
State - MEGHALAYA (17)	117	60	57
State - ASSAM (18)	5311	2884	2427
State - WEST BENGAL (19)	13798	7697	6101
State - JHARKHAND (20)	3224	1849	1375
State - ODISHA (21)	6550	3850	2700
State - CHHATTISGARH (22)	2537	1329	1208
State - MADHYA PRADESH (23)	4868	3135	1733
State - GUJARAT (24)	1686	1179	507
State - DAMAN & DIU (25)	5	5	0
State - DADRA & NAGAR HAVELI (26)	5	2	3
State - MAHARASHTRA (27)	4456	2738	1718
State - ANDHRA PRADESH (28)	5593	3343	2250
State - KARNATAKA (29)	1891	1178	713
State - GOA (30)	39	24	15
State - LAKSHADWEEP (31)	0	0	0
State - KERALA (32)	945	665	280
State - TAMIL NADU (33)	1239	821	418
State - PUDUCHERRY (34)	23	11	12
State - ANDAMAN & NICOBAR ISLANDS (35)	7	6	1